

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

NO. 227-RG.

Dated, Calcutta the 17th January, 2012.

Admit Cards for all the eligible candidates appearing at the Examination/Test/Interview, to be held on and commenced from Sunday, the 19th February, 2012, for recruitment to the different categories of posts as published under Court's Notification No. 6256-RG dated, the 6th July, 2011 and also subsequent corrigendum published related thereto from time to time, are being issued from the respective District Judgeships by Post.

Those eligible candidates, whose names will be available from the respective District Judgeships, who do not receive their respective Admit Cards by 13th February, 2012, may contact the office of the District Judge/Chief Judges of City Civil Court, City Sessions Court and Presidency Small Causes Court, Calcutta, as the case may be, personally, by 12.00 noon to 5.00 p.m. on and from 14th to 17th February, 2012 with two recent passport size photographs along with the proof of identity for issuance of duplicate Admit Card.

Sd/-

**Murari Prasad Shrivastava
Registrar General &
Chairman of the Committee of Registrars
High Court, Calcutta.**